

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.171/HDB/2017
NAME OF THE COMPANY	BNB Financial Services Pvt Ltd
NAME OF THE PETITIONER(S)	BNB Financial Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. SAROJ	Advocate	inbox@vohalassrashed.com 9848197041	Saroj
Suresh Kumar Raj	Director	sureshkraj@rediffmail.com 9848122737	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms. B. Saroj, Learned Counsel and Mr. Suresh Kumar Raj, Director for the Applicant.

Orders reserved.

  
Member (T)

  
Member (J)